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Withdrawal App.No.332/01795/2014

In


CCP.No.70/2010

20.08.2014.

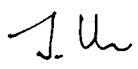
App: Sri Praveen Kumar, learned counsel for the applicant made a statement at Bar that the OA may be dismissed as withdrawn.

Resp: Sri S. Verma, learned counsel for the respondents.

Therefore, the OA is being dismissed as withdrawn. No order as to costs.


(Dr. Murtaza Ali)
Member (J)

Amit/-


(Ms. Jayati Chandra)
Member (A)

OR
Capt. Y. V. Sulekar
Dated 20.8.14
Praveen
27.8.14